

(d) the number of bank officials who have so far been punished for corruption in the distribution of money through loan melas?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POJARI): (a) to (d) Reserve Bank of India had conducted a study on credit camps. Government, after examining the study report, have decided that such camps should continue to be organised by banks but in a more systematic manner, so as to effectively curb the kind of shortcomings that occasionally creep in a few cases. The banks provide loans in accordance with Reserve Bank of India guidelines irrespective of the fact whether they are disbursed in credit camps or otherwise. No separate monitoring of loans disbursed in credit camps is being done. Banks take necessary corrective measures whenever any instance of non-observance of Reserve Bank of India guidelines comes to their notice.

Private mutual funds to stabilise stock markets

546. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have considered any proposal to allow private mutual funds to operate in the stock markets on the same lines as financial institutions for markets stabilisation;

(b) if so, the details thereof; and

(c) what other measures are being taken by Government in the task of achieving stability in the stock markets?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHM DUTT): (a) and (b) Unit Trust of India (UTI) has already set up a Mutual Fund in order to provide a channel of investment for small investors. In order to widen the choice for the investors, it has been decided that the State Bank of India should set up a similar mutual fund.

(c) Appropriate measures are initiated whenever necessary for the smooth functioning of the Stock Exchanges.

Aversion of Defence Research Establishments to share their results

647. SHRI KAPIL VERMA:
SHRIMATI VEENA VERMA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the defence research establishments are averse to share the results of their research effort with the public sector undertakings; if so, what are the reasons therefor; and

(b) whether it is a fact that the defence research organisations had, in certain cases, supplied their research results and specifications to private agencies abroad, if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) No, Sir.

(b) DRDO provides only necessary minimum and strictly unclassified information where needed to agencies from whom they need components, sub-systems and systems in connection with programmes on hand. It is not possible to acquire relevant systems without giving some minimum details. Otherwise acquisition will become incoherent for the requirements we have.

Promotional avenues of staff in Doordarshan

648. SHRI CHATURANAN MISHRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the details of different categories of staff of Doordarshan and what are their promotional avenues;

(b) whether it is a fact that the sound recordist/VCR operators are not being attached with cameraman